

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2013

Dated : 19th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Power Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Proxy counsel for
Mr. Sakesh Kumar**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **17.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr